## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

(IB)-446/(ND)/17

In the matter of

**Takkshill Enterprise** 

....PETITIONER

Vs.

IAP Co. (P) Limited

.. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 09.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: 20

For the Respondent/Corporate Debtor:

For the Intervener

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 17.1.2018, failing which, the petition will be dismissed.

List on 17.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.1.2018